

8
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 979/2024

In the matter of:

Shyam Sunder Agarwal

...Applicant

Versus

Govt. of NCT of Delhi

...Respondent

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Filed by

(SUNIL KUMAR GOYAL)

Sr. Env. Engineer, DPCC

Dated: 27th.11.2025

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 979/2024

In the matter of:

Shyam Sunder Agarwal

...Applicant

Versus

Govt. of NCT of Delhi

...Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE WITH THE ORDER
DATED 26.09.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

I, S.K. Goyal, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-A, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That the present affidavit is being filed in compliance with the directions passed by this Hon'ble Tribunal vide order dated 26.09.2024 in the above- captioned matter concerning the issue of bulk storage of garbage in front of Government School ID No. 1516030 situated at Prem Nagar, New Delhi- 110008.

That pursuant to the aforesaid directions, DPCC officials conducted an inspection on 04.11.2024 of the alleged site i.e., the road in front of the Government Girls and Boys Senior Secondary School, Block-B, Prem Nagar, Patel Nagar, Delhi-110008 (School ID: 1516030). Following are the observations:

- a) There was open garbage dumping and stacks of Card-boards on the road in front of above said government school.
- b) There were construction materials lying on the alleged site. This



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②

construction material belongs to one neighboring Hardware shop namely M/s Singhal Traders (Mob No. 9891915451).

Copy of inspection report dated 04.11.2024 along with photographs is annexed herewith and marked as **ANNEXURE 1 (Colly)**.

4. That a letter dated 04.12.2024 was issued to the Deputy Commissioner Municipal Corporation of Delhi (MCD) (Karol Bagh Zone), requesting to take appropriate action and submit an Action Taken Report at the earliest. Copy of Letter issued to DC (MCD) dated 04.12.2024 has been annexed herewith as **ANNEXURE 2**.

5. That as action taken report was not received from MCD, therefore reminder letters were issued on 27.01.2025 and again on 19.03.2025. Copies of Reminder Letter issued to DC (MCD) dated 27.01.2025 and 19.03.2025 respectively has been annexed herewith as **ANNEXURE 3 (Colly)**.

6. That, Despite repeated communications, as no ATR received by DPCC therefore, a meeting under the Chairmanship of Member Secretary, DPCC along with officials of MCD held on 12.09.2025.

7. That, during the meeting, MCD submitted its ATR on 12.09.2025 and further with revised photographs on 30.09.2025. Following are the submission/ disclosure mentioned in the ATR:-

a) A challan has been imposed on 20.01.2025 vide no. 20250120175316 regarding Insanitation and nuisance and again one challan of Air Pollution/NGT made on 24.07.2025 vide challan no. 20250724275284 and one challan 20250912313461 on 12.09.2025 of Insanitation nuisance in the court of special metropolitan magistrate is made by concerned Sanitary Inspector.

b) Prem Nagar is an unauthorized colony where residents have been throwing refuse in front of the school premises. The department has arranged one auto-tipper in the morning and one in the evening at location Government Girls and Boys Senior Secondary School, Block B, Prem Nagar, Patel Nagar, Delhi – 110008.

c) In case nearby residents throw refuse at this spot during late night, the concerned Sanitary Inspector ensures that the refuse is lifted every morning as part of routine sanitation work.

d) It is also intimated that M/s Singhal Traders is found to have valid



/s/

GTL. Further necessary action will be taken if violation of General Trade License is observed in future as per provision of DMC act.

Copy of the ATR submitted by MCD dated 30.09.2025 is enclosed herewith as **ANNEXURE-4 (Colly)**.

8. That in view of the above, the present affidavit is being filed for the kind perusal and record of this Hon'ble Tribunal, and to apprise the Hon'ble Tribunal of the steps taken by the DPCC in compliance with the directions passed.
9. It is, therefore, respectfully prayed that this Hon'ble Tribunal may kindly take the present affidavit on record.


Deponent

VERIFICATION

27 NOV 2025

Verified at New Delhi on this ___ day of November, 2025 that the contents of the above affidavit are true and correct to my knowledge and noting false has been stated therein and no material has been concealed there from.


Deponent

27 NOV 2025



ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

Inspection Report pertaining to OA No. 979/2024 "Shyam Sunder Agarwal Versus GNCTD"

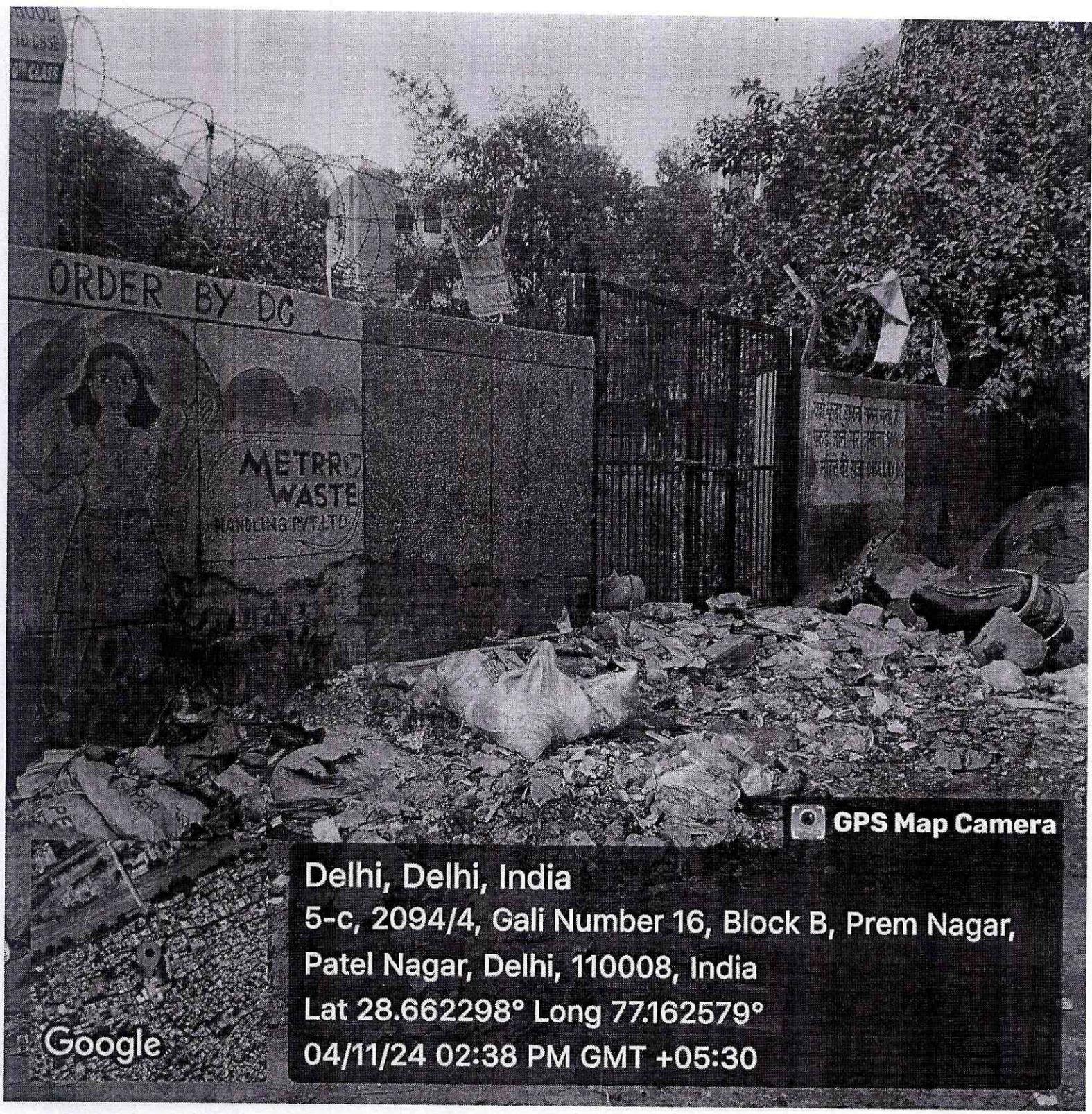
Date: 04/11/2024

An inspection was conducted by the undersigned DPCC official on 04/11/2024 at the alleged site location located on the road in front of the school namely Govt. Girls and Boys Senior Secondary School, Block-B, Prem Nagar, Patel Nagar, Delhi-110008 (School ID: 1516030). Geo-coordinates of the alleged location is Lat 28.662214°, Long 77.162518°. Following observations observed during inspection.

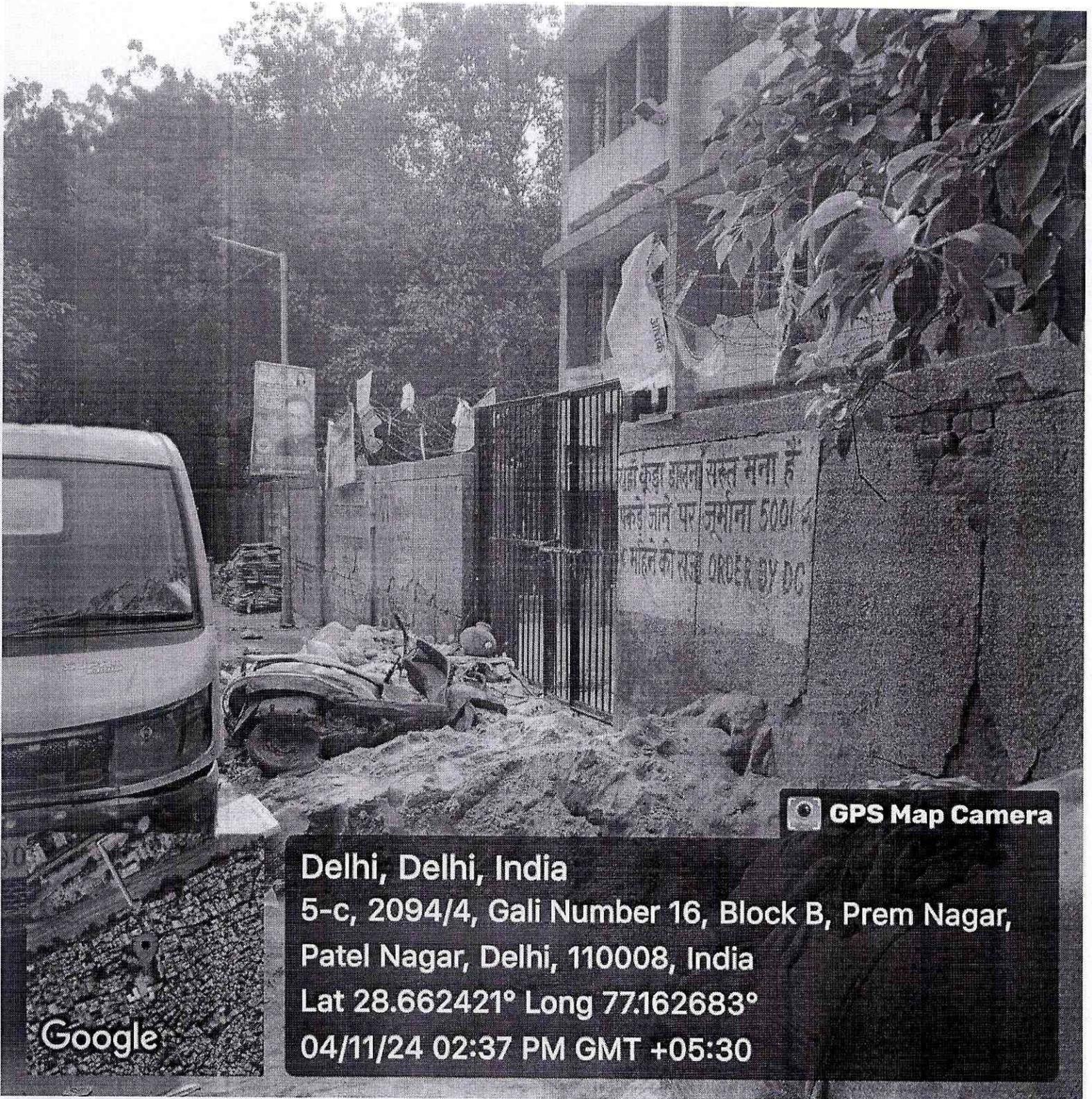
- 1) There was open garbage dumping and stacks of Card-boards on the road in front of above said government school.
- 2) There was construction materials lying on the alleged site. This construction material belongs to one neighbouring hardware shop namely M/s Singhal Traders (Mob. No. 9891915451).


04/11/2024

KAMAL GAURAV
JEE, DPCC
CFC-5



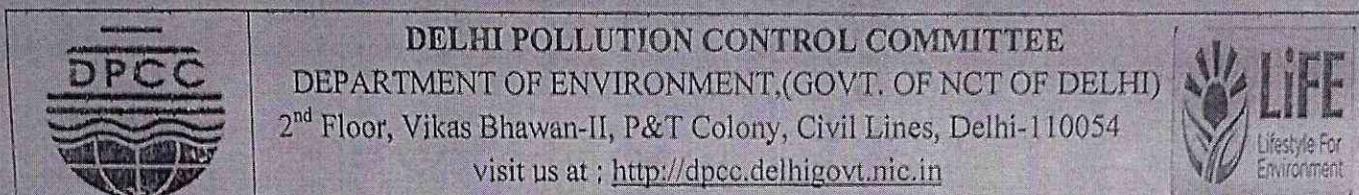
Delhi, Delhi, India
5-c, 2094/4, Gali Number 16, Block B, Prem Nagar,
Patel Nagar, Delhi, 110008, India
Lat 28.662298° Long 77.162579°
04/11/24 02:38 PM GMT +05:30



Delhi, Delhi, India
5-c, 2094/4, Gali Number 16, Block B, Prem Nagar,
Patel Nagar, Delhi, 110008, India
Lat 28.662421° Long 77.162683°
04/11/24 02:37 PM GMT +05:30

Annexure-2

By Speed Post/email



No. DPCC/(10)(10)/(101)/Leg-24 /4367

Dated: 04/12/2024

To,

The Deputy Commissioner,
Karol Bagh Zone, MCD
MCD Building, Desh Bandhu Gupta Road,
Karol Bagh,
Delhi - 110005

Sub: ATR in Original Application No. 979/2024 "Shyam Sunder Agarwal Versus GNCTD".

Sir/Madam,

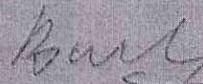
Please find enclosed herewith the copy of the order of Hon'ble NGT dated 26.09.2024 in Original Application No. 979/2024 "Shyam Sunder Agarwal Versus GNCTD". This is a matter of garbage dumping in front of Govt. Girls and Boys Senior Secondary School, Block B, Prem Nagar, Patel Nagar, Delhi-110008. Hon'ble NGT has directed DPCC to duly enquire and look into the matter. Further Hon'ble NGT has directed DPCC to take appropriate remedial and punitive action in accordance with law expeditiously.

As per order of Hon'ble NGT, inspection of the site on the Road in front of the School (School ID: 1516030) was carried out by the officials of this office on 04.11.2024. Inspection Report along with geo-tagged Photographs is enclosed herewith for your ready reference. Following were the observations made during inspection:

1. There was open garbage dumping and stacks of Card-boards on the road in front of above said government school.
2. There were construction materials lying on the alleged site. This construction material belongs to one neighboring Hardware shop namely M/s Singhal Traders (Mob No. 9891915451).

In view of the above, you are requested look into the matter and direct the ground level staff of Karol Bagh Zone of MCD to take necessary action and submit the ATR in this regard so that same will be submitted in Hon'ble NGT.

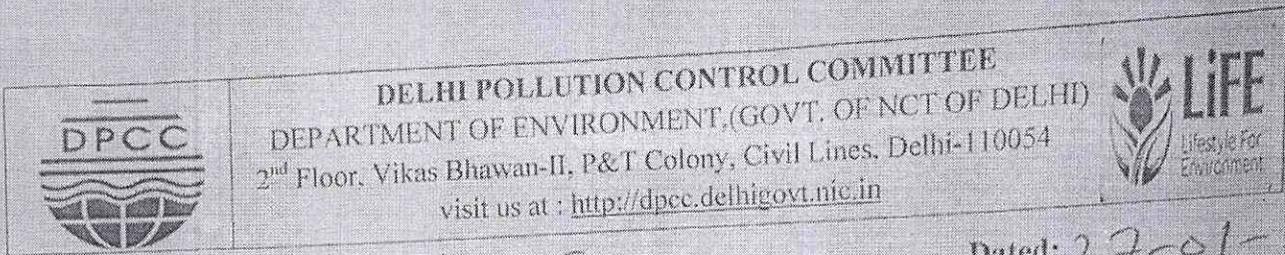
Encl : as above



Incharge, CFC-II

Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006

By Speed Post/eman



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
 2nd Floor, Vikas Bhawan-II, P&T Colony, Civil Lines, Delhi-110054
 visit us at : <http://dpcc.delhigovt.nic.in>

Dated: 27-01-25

No. DPCC/(10)(10)/(101)/Leg-24/5105

To,

The Deputy Commissioner,
 Karol Bagh Zone, MCD
 MCD Building, Desh Bandhu Gupta Road,
 Karol Bagh,
 Delhi - 110005

Reminder

Sub: ATR in Original Application No. 979/2024 "Shyam Sunder Agarwal Versus GNCTD".

Sir/Madam,

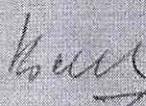
Please find enclosed herewith the copy of the order of Hon'ble NGT dated 26.09.2024 in Original Application No. 979/2024 "Shyam Sunder Agarwal Versus GNCTD". This is a matter of garbage dumping in front of Govt. Girls and Boys Senior Secondary School, Block B, Prem Nagar, Patel Nagar, Delhi-110008. Hon'ble NGT has directed DPCC to duly enquire and look into the matter. Further Hon'ble NGT has directed DPCC to take appropriate remedial and punitive action in accordance with law expeditiously.

As per order of Hon'ble NGT, inspection of the site on the Road in front of the School (School ID: 1516030) was carried out by the officials of this office on 04.11.2024. Inspection Report along with geo-tagged Photographs is enclosed herewith for your ready reference. Following were the observations made during inspection:

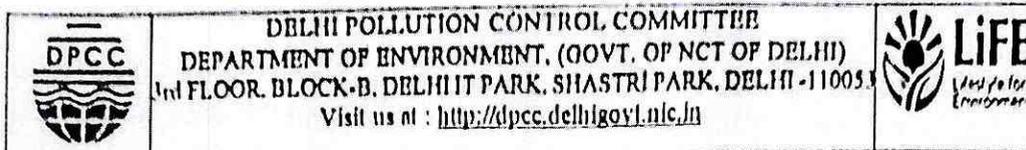
1. There was open garbage dumping and stacks of Card-boards on the road in front of above said government school.
2. There were construction materials lying on the alleged site. This construction material belongs to one neighboring Hardware shop namely M/s Singhal Traders (Mob No. 9891915451).

In view of the above, a letter dated 04.12.2024 has been written to your good office requesting to look into the matter and direct the ground level staff of Karol Bagh Zone of MCD to take necessary action and submit the ATR in this regard. However no ATR has been received in DPCC till date. Therefore it is kindly requested to provide ATR in this matter so that same will be submitted in Hon'ble NGT.

Encl : as above


 Incharge, CFC-II
 Dr. B.M.S. Reddy
 Senior Environmental Engineer
 Delhi Pollution Control Committee
 4th & 5th Floor, ISBT Building,
 Kashmere Gate, Delhi, Delhi-110006

By Speed Post



F. No. DPCC/(10)(10)/(101)/Leg-24/1887-88

Date: 17/03/2025

To,

The Deputy Commissioner,
Karol Bagh Zone, MCD
MCD Building, Desh Bandhu Gupta Road
Karol bagh,
Delhi - 110005

Reminder-II

Sub: Action Taken Report in OA No. 979/2024 "Shyam Sunder Agarwal versus GNCTD" .

Ref: 1. NGT Order dated 26.09.2024 in OA No. 979/2024 "Shyam Sunder Agarwal versus GNCTD" .

2. Letter No. DPCC/(10)(10)/(101)/Leg-24/4367 dated 04.12.2024

3. Letter No. DPCC/(10)(10)/(101)/Leg-24/5105 Reminder dated 27.01.2025

Sir/Madam,

This in reference to the Hon'ble NGT court order dated 26.09.2024 in OA No. 979/2024 "Shyam Sunder Agarwal versus GNCTD". This is a matter of garbage dumping in front of Govt. Girls and Boys Senior Secondary School, Block B, Prem Nagar, Patel Nagar, Delhi-110008. Hon'ble NGT has directed DPCC to duly enquire and look into the matter. Further, Hon'ble NGT has directed DPCC to take appropriate remedial and punitive action in accordance with law expeditiously.

In compliance of office order of Hon'ble NGT dated 26.09.2024, an inspection of the site on the Road in front of the School (School ID: 1516030) was carried out by the DPCC officials on 04.11.2024. Following were the observations made during the inspection:

1. There was open garbage dumping and stacks of cardboard on the road in front of above said government school.
2. There was construction material lying on the alleged site. This construction material belongs to one neighbouring hardware shop namely M/s Singhal Traders (Mob No. 9891915451).

In view of the above, two letters on 04.12.2024 and 27.01.2025 were sent to you requesting to look into the matter and to take necessary action at your end and submit the ATR. However, no ATR has been received in DPCC till date.

Therefore you are once again requested to provide ATR in this matter to DPCC so that same will be submitted to Hon'ble NGT.

Enclosure: As above.

Yours Sincerely


(D. K. Singh)

Additional Director

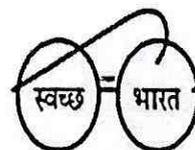
Copy to:

1. Master file CFC-VI

Annexure-4(Colly)



MUNICIPAL CORPORATION OF DELHI
(OFFICE OF THE ASSISTANT COMMISSIONER)
KAROL BAGH ZONE
Nigam Bhawan, Desh Bandhu Gupta Road,
Anand Parvat, Delhi -110005



एक कदम स्वच्छता की ओर

No. 135...AC/KBZ/2025

dated 12/9/25

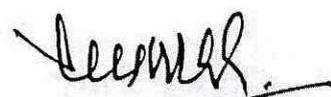
Subject: Reply of letter vide no. DPCC/(10)/(10)/(101)/Leg-24/1531-33 dated 11.09.2025.

Ref. letter no. DPCC/(10)/(10)/(101)/Leg-24/4367 dated 04.12.2024 and DPCC/(10)/(10)/(101)/LG-24/5105 dated 27.01.2025.

In this regard, it is submitted that the reply as under:

1. A challan has been imposed on 20.01.2025 vide no. 20250120175316 regarding Insanitation and nuisance and again one challan of Air Pollution/NGT made on 24.07.2025 vide challan no. 20250724275284 and one challan 20250912313461 on 12.09.2025 of Insanitation nuisance in the court of special metropolitan magistrate is made by concerned Sanitary Inspector. Copy of challans are enclosed.
2. Prem Nagar is an unauthorized colony where residents have been throwing refuse in front of the school premises. The department has arranged one auto-tipper in the morning and one in the evening at the location Government Girls and Boys Senior Secondary School, Block B, Prem Nagar, Patel Nagar, Delhi - 110008.
3. In case nearby residents throw refuse at this spot during late night, the concerned Sanitary Inspector ensures that the refuse is lifted every morning as part of routine sanitation work.
4. It is also intimated that M/s Singhal Traders is found to have valid GTL. Further necessary action will be taken if violation of General Trade License is observed in future as per provision of DMC act.

Photographs of measures taken are enclosed.


Assistant Commissioner
Karol Bagh Zone

To
Additional Director, CMC-VI
DPCC, O/o Environment,
GNCTD

Copy to: DC/KBZ

Municipal Corporation Of Delhi
KAROL BAGH ZONE
Sanitation

In No: 20250120175316

CHALLAN UNDER - 397

SECTION UNDER - Insanitation/Nuisance under

Payment Mode: Not Paid

Whereas, during inspection of the under by the undersigned on 20 Jan 2025 at 2:30 PM at SINGLA BUILDING MATERIAL(7065852885) Resident/Shop/Godown of . has been found in violation of Insanitation/Nuisance under rule at the above place and time.

It is further informed that the above at Shri SINGLA BUILDING MATERIAL(7065852885) is liable offence under 397 of DMC Act 1957.

Brief description of Violation

Building material is lying on MPL road which is obstructing the sanitation work.

It is further informed to the offender that he/she is liable to appear in the court of Distt Court - Naraina Vihar on 2025 at 10:00 AM to answer to the above notice under the DMC Act 1957.

(Challenging Inspector)
sd/-



Details



Municipal Corporation Of Delhi

KAROL BAGH ZONE

Sanitation

Challan No: 20250724275284

CHALLAN UNDER - Air Pollution/NGT

SECTION UNDER -

Payment Mode: Not Paid

Whereas, during the surprise inspection on 24 Jul 2025 various NGT viloations have been observed on the बिल्डिंग मेदिरियल

And whereas, Hon'ble NGT inter-alla directed that No Government Authority, contractor, builder or any other person would be permitted to store/dump construction material on the metalled road. No construction material or dust fly shall be permitted outside the plot area (if not properly covered with tarpaulin). No malba/building material/garbage should obstruct the flow of drains.

And whereas, the Hon'ble NGT further directed that if in such events offender refuses to comply with the direction of the Authorised Officer(s), then the concerned officer would have the liberty to serve a Notice upon him for appearing to pay compensation as may be determined by the Hon'ble Tribunal in accordance with law.

And whereas, you have been found committing the violations of the above whose brief description is as follows of the Hon'ble National Green

11:41

6G 6G

14

**Details****Municipal Corporation Of Delhi****KAROL BAGH ZONE****Sanitation****Challan No: 20250912313461****CHALLAN UNDER - 357/397/398****SECTION UNDER - Sanitation/Insanitation under rule****Payment Mode: Not Paid**

Whereas, during inspection of the under mentioned area by the undersigned on 12 Sep 2025 at 11:31 AM that Shri SINGLA TRADERS(9891915451), SON OF Shri SINGLA TRADERS Resident/Shop/Godown of Prem nagar gali n.16 2094 has been found Sanitation/Insanitation under rule at the above mentioned date and time.

It is further informed that the above action of the said Shri SINGLA TRADERS(9891915451) is a punishable offence under 357/397/398 of DMC Act 1957.

Brief description of Violation**Gilty found**

It is further informed to the offender that he/she has to present in the court of Disst Court - Naraina Vihar, Address - Court Of Special Metropolitan/Municipal Magistrate, Block-G, MCD Primary School,. On date 26 Sep 2025 at 11:39 AM to answer to the above noted offence under the DMC Act 1957.

(Challaning Inspector)**sd/-**

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Municipal Corporation Of Delhi
KAROL BAGH ZONE
Sanitation

Challan No: 20250120175316

CHALLAN UNDER - 397

SECTION UNDER - (Sanitation/Nuisance under

Payment Mode: Not Paid

Whereas, during inspection of the under by the undersigned on 20 Jan 2025 at 2:30 PM at SINGLA BUILDING MATERIAL(7065852885) Resident/Shop/Godown of . has been observed Sanitation/Nuisance under rule at the above place and time.

It is further informed that the above a Shri SINGLA BUILDING MATERIAL(7065852885) has committed a punishable offence under 397 of DMC Act 1957.

Brief description of Violation

Building material is lying on MPL road which is obstructing traffic and sanitation work.

It is further informed to the offender that he/she is liable to appear in the court of Disst Court - Naraina Vihar on 20/01/2025 at 10:00 AM to answer to the above notice under rule 397 of the DMC Act 1957.

(Challenging Inspector)
sd/-

12:04 Details



Municipal Corporation Of Delhi
KAROL BAGH ZONE
Sanitation

Challan No: 20250724275284

CHALLAN UNDER - Air Pollution/NGT
SECTION UNDER -

Payment Mode: Not Paid

Whereas, during the surprise inspection on 24 Jul 2025 various NGT violations have been observed on the विश्वविद्यालय

And whereas, Hon'ble NGT Inter-alla directed that No Government Authority, contractor, builder or any other person would be permitted to store/dump construction material on the metalled road. No construction material or dust fly shall be permitted outside the plot area (if not properly covered with tarpaulin). No malba/building material/garbage should obstruct the flow of drains.

And whereas, the Hon'ble NGT further directed that if in such events offender refuses to comply with the direction of the Authorised Officer(s), then the concerned officer would have the liberty to serve a Notice upon him for appearing to pay compensation as may be determined by the Hon'ble Tribunal in accordance with law.

And whereas, you have been found committing the violations of the above whose brief description is as follows:-

Navigation icons

